

**Statement-II***Statewise Distribution of Raids Conducted by BIS in 97-98*

Party	Product	State
19.4.97 Kanoharia Tubes Pvt. Ltd. Ghaziabad.	M.S. Tubes	Uttar Pradesh
11.11.97 Varoon Colours, Saharanpur	Cement Paints	Uttar Pradesh
12.2.98 Foremost Industries, Saharanpur	Skim Milk Powder	Uttar Pradesh
20.1.98 Rishabh Plastics, Meerut	UPVC Pipes	Uttar Pradesh
20.1.98 Paras Tubes, Meerut	UPVC Pipes	Uttar Pradesh
4.7.97 Premises of Indra Gali No.4, Shadhara	LPG Stoves	Delhi
9.7.97 Gaurav Agencies, 8, Shyam Indl. Estate, Loni.	Floor Polish Cement Paints	Delhi
9.7.97 Premises of 100/7, Firni Road, Mundka, Delhi.	Floor Wax Polish, Cement Paint.	Delhi
9.7.97 Silicon paints, Delhi	Cement paint	Delhi
23.2.98 Swastik Cushions Ltd., Delhi	Latex Rubber Foam Product	Delhi
23.2.98 Luxmi Products, Delhi	Latex Rubber Foam Product	Delhi
15.7.97 Perry Machinery Stores, Bikaner	Sewing Machine	Rajasthan
5.11.97 P.G. Cements, Distt-Pali.	Cement	Rajasthan
14.8.97 K.G. Trading Co., Ludhiana	Sewing Machine	Punjab
14.8.97 Perry Mechanical Works, Ludhiana.	Sewing Machine	Punjab
16.9.97 Shree Chempast (India) Ltd., Chhatral, Gujarat.	Monocrotophos	Gujarat
26.5.97 Welding Rods Pvt. Ltd., Surat	Welding Electrodes	Gujarat
21.1.98 Novel Fire Protection, Valsad	Fire Extinguisher	Gujarat
17.2.98 Silver Profiles Ltd., Mehsana	HDPE Pipes	Gujarat
5.11.97/ 6.11.97 Traders of MS Tubes (7 Traders)	MS Tubes	Punjab/Haryana
6.8.97 Bakre Drums & Barrels Pvt. Ltd., Daman.	Drums, large fixed ends.	UT of DDNH
20.1.98 Uniplas India Ltd., Daman	UPVC Pipes	UT of DDNH
11.11.97 Plastron Steel Pvt. Ltd., Bhandup.	Filter candles	Maharashtra
16.9.97 Jayaswala Neco Ltd, Nagpur	CI Pipes	Maharashtra

**Atrocities on SCs/STs**

957. SHRIMATI KRISHNA BOSE :  
SHRIMATI SURYAKANTA PATIL :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any survey has been conducted by the Government in regard to atrocities committed on Scheduled Castes/Scheduled Tribes men/women during the last three years;

(b) if so, the details thereof State/Union Territory-wise;

(c) the number of persons arrested and punished out of persons committed such crimes;

(d) the number of cases filed in courts;

(e) the States having higher percentage of such incidents; and

(f) the number of cases settled by the courts during the said period?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Available information in regard to cases of atrocities committed on the Scheduled Castes and the Scheduled Tribes is given in the enclosed Statement.

(c) Information is available in regard to crimes reported under the Protection of Civil Rights Act and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act and the same is given below :-

Year	The Protection of Civil Rights Act		The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act	
	No. of Persons		No. of Persons	
	Arrested	Convicted	Arrested	Convicted
1995	7747	2579	33716	3393
1996	3404	1443	32152	5514

(d) Available information in regard to number of cases filed in courts is given below :-

Year	The Protection of Civil Rights Act		The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act	
	Arrested	Convicted	Arrested	Convicted
1995	12773		32777	
1996	11296		39869	

(e) The names of States having higher percentage of such crimes the last three years are mentioned below :-

Year	Crimes against Scheduled Castes	Crimes against Scheduled Tribes
	1	2
1995	Uttar Pradesh	Rajasthan
	Rajasthan	Madhya Pradesh
	Madhya Pradesh	Maharashtra
1996	Uttar Pradesh	Madhya Pradesh
	Rajasthan	Rajasthan
	Madhya Pradesh	Gujarat
	Tamil Nadu	Maharashtra
1997	Uttar Pradesh	Rajasthan
	Rajasthan	Madhya Pradesh
	Madhya Pradesh	Gujarat
	Andhra Pradesh	Andhra Pradesh

(f) The number of cases settled during 1995 and 1996 is given below :-

Year	The Prevention of Civil Rights Act		The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act	
	Convicted	Acquitted	Convicted	Acquitted
	1995	971	1763	1604
1996	599	1904	2075	5440

#### Statement

#### Incidence of Crimes Committed against SCs & STs

NAME OF STATE/UT	Scheduled Castes			Scheduled Tribes		
	1995	1996	1997	1995	1996	1997
	1	2	3	4	5	6
1. Andhra Pradesh	1764	1629	1880	165	252	236
2. Arunachal Pradesh	0	0	0	2	5	0
3. Assam	0	0	0	0	0	0
4. Bihar	747	810	710	232	190	158
5. Goa	4	1	2	0	0	0
6. Gujarat	1724	1764	1831	486	369	384

1	2	3	4	5	6	7
7. Haryana	82	63	93	0	1	5
8. Himachal Pradesh	82	66	61	5	3	1
9. Jammu & Kashmir	25	17	8	8	6	11
10. Karnataka	1171	1089	1227	96	180	78
11. Kerala	696	640	755	185	122	139
12. Madhya Pradesh	3979	4075	4269	1690	1466	1400
13. Maharashtra	1622	1352	831	505	337	189
14. Manipur	1	0	0	2	0	0
15. Meghalaya	2	0	0	2	1	13
16. Mizoram	0	0	0	0	0	0
17. Nagaland	0	0	0	0	0	0
18. Orissa	329	486	485	143	179	169
19. Punjab	8	12	11	4	1	0
20. Rajasthan	5197	6623	5624	1784	1393	1445
21. Sikkim	33	14	18	40	46	31
22. Tamil Nadu	1293	1812	1403	40	85	227
23. Tripura	0	0	0	0	0	0
24. Uttar Pradesh	14205	10963	8500	105	336	86
25. West Bengal	0	0	0	0	0	0
Total (States)	32964	31416	27708	5494	4972	4572
<b>Union Territories :</b>						
26. A&N Island	0	0	0	0	0	2
27. Chandigarh	0	0	1	0	0	0
28. D&N Haveli	0	0	0	3	1	1
29. Daman & Diu	2	0	0	1	0	0
30. Delhi	6	11	19	0	0	0
31. Lakshadweep	0	0	0	0	0	0
32. Pondicherry	24	13	23	0	0	0
Total (UTs)	32	24	43	4	1	3
Total (All India)	32996	31440	27751	5498	4973	4575

**Affect on Areas Farmers Due to Ban on Gutka**

958. SHRI A. SIDDARAJU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that about eight lakh families in Karnataka are depending solely on areca farming;

(b) if so, whether the Government are aware that stocks worth Rs. 2000 crores have piled up in Karnataka due to ban on gutka; and

(c) if so, the steps taken to protect the interest of areca farmers of Karnataka?